

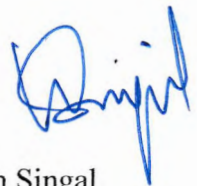
FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR AMYRA FOODS PRIVATE LIMITED
OPERATED IN MANUFACTURING & PROCESSING (AGRICULTURAL
PRODUCTS) INDUSTRY AT LAMBI, PUNJAB (REGISTERED OFFICE AT
FARIDKOT PUNJAB)

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	AMYRA FOODS PRIVATE LIMITED PAN: AAOCA3120E CIN: U01403PB2016PTC040171
2. Address of the registered office	Samra Industries, Sadiq Road, Faridkot-151203, Punjab, India
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	Corporate Debtor is in the business of Rice Shellers, Sella Plant, Solvent Plant, Rice grains, Flour Mills and Vegetable Oil Extraction Plant and to carry on the business of processing/shelling and marketing of par boiled paddy and rice including its by-products and to process, manufacture and market other commodities and products of Agriculture and Agricultural produce etc. A Non Operational Rice Sheller Unit is located on approximate 64 Kanal Land located at Village Lambi, Tehsil Malout, District Shri Muktsar Sahib.
5. Installed capacity of main products/ services	List of Installed Machinery will be provided to the Potential Resolution Applicants, in accordance with Law, along with Information Memorandum
6. Quantity and value of main products/ services sold in last financial year	Not Applicable since the Unit is non-operational for 7-8 years.
7. Number of employees/ workmen	Since the Unit is Non-Operational there are no Employee on the rolls of the CD as on the CIRP Commencement date. Also no claim from any Employee/Workmen has been



		received by RP till the date of issuance of this Form-G
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Prospective Resolution Applicant can get the said information by sending an email to RP at naveen@rvalutech.com cirp.amyrafoods@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending an email to the RP on the following email: naveen@rvalutech.com cirp.amyrafoods@gmail.com
10.	Last date for receipt of expression of interest	21.01.2026
11.	Date of issue of provisional list of prospective resolution applicants	31.01.2026
12.	Last date for submission of objections to provisional list	05.02.2026
13.	Date of issue of final list of prospective resolution applicants	15.02.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.02.2026
15.	Last date for submission of resolution plans	22.03.2026
16.	Process email id to submit EOI	naveen@rvalutech.com cirp.amyrafoods@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No registration certificate as an MSME has been made available to the RP by the Suspended Director.




Naveen Singal
 Resolution Professional
 Amyra Foods Private Limited under CIRP
 Registration No.: IBBI/IPA-001/IP-P01650/2019-2020/12520
AFA: AA1/12520/02/311226/108858, AFA Valid upto 31.12.2026
 120, Vipul Business Park, Sector 48, Sohna Road, Gurgaon-122018, Haryana, India

Date: 06.01.2025

Place: Gurgaon

